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## **Declaration of Assets and Liabilities**

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Çash	2000	No	No	NO	NO	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15,670	но	но	но	Иo	
(iii)	Bonds, Debentures and Shares in companies	No	70	Но	70	No	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	ho	H <sub>0</sub>	N°	No.	N.	
(v)	Motor Vehicles (details of make, etc.)	Scooty	740	н.	No	No	
(vi)	Jewellery (give details of weight and value)	20 Johan Gald	но	Но	Но	No	
(vii)	Other assets, such as values of claims / interests	110	140	40 .	Но	No	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ho	40	Ио	Но	Ио
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Мо	но	Но	Иs	Мо
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	<b>4°</b>	н•	ho	Мо	ho
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	ho	h.	No	No	N•
(v)	Others (such as interest in property)	No	No.	н•	No	No

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	No			
	(ii) Loans from financial institutions	No.	No.		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Но	H.		
	(b) dues to departments dealing with supply of water	No	40		
	(c) dues to departments dealing with supply of electricity	70	40		

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	(d) dues to departments dealing with telephones	ho.	No
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	н,	100
	(f) Other dues, if any	Ho.	No
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO:- (QIPK2845R	No
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	ио	ho
	(iii) Sales Tax [Only in case of proprietary business]	No	Ио
A	(iv) Property Tax	No	No

GPF/CPF/PRAN N	o. :- :-		BLA 1188 (M/F)					
Date of Birth	•	1 9	0 6	1	9	7	9	DD/MM/YYYY
Class/Group	:-	(	(A/B/C)					
Cadre	:-		E ATTON					
			e.g. B.A.SE				Service	,

Signature 0514 3812 Name of Employee: VTJAY KOMAR Designation: OFFICE ATTENDANT

Department: BTHAK YTDHAN SABNA , PATRA

Note:

Place: PATHA

Date: 14-02-2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.